

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
LOK SABHA**

**STARRED QUESTION NO. †*184
TO BE ANSWERED ON 29.11.2016**

ALCOHOLISM AND DRUG ABUSE

†*184. SHRIMATI NEELAM SONKER:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the names of the States where prohibition on production, sale and consumption of alcohol is in force in the country;
- (b) whether drug smugglers including foreign Nationals are active in sale of drugs and driving the youths towards liquor consumption and if so, the details thereof;
- (c) the areas where drug smugglers are active in the country;
- (d) whether the Government proposes to set up de-addiction centres, counselling centres and camps at district level to check drug abuse and if so, the details thereof; and
- (e) the funds allocated/sanctioned by the Government for this purpose during the last three years and the current year, State-wise?

ANSWER

**MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT
(SHRI THAAWAR CHAND GEHLOT)**

(a) to (e): A statement is laid on the Table of the House.

Statement in reply to Lok Sabha Starred Question *184 for answer on 29.11.2016 by

Shrimati Neelam Sonker on Alcoholism and Drug Abuse

(a) The status of prohibition on production, sale and consumption of alcohol/ liquor has been received from the following States:

| S.No. | Name of the State/UT | Status |
|--------------|-----------------------------|---|
| 1 | Bihar | Total prohibition has been enforced in the whole State from 5.4.2016. The manufacturing, sale and consumption of country liquor has been banned with effect from 1.4.2016 and the wholesale or retail trade and consumption of foreign liquor by any license holder or any person in the whole State has been banned from 5.4.2016. |
| 2 | Gujarat | There is a ban on the Sale and Production of alcohol in the State. |
| 3 | Kerala | Sale and consumption of Arrack is banned in the State of Kerala since 1.4.1996. But Indian Made Foreign Liquor including beer, wine and toddy (country liquor drawn from palm) is available through licensed outlets. |
| 4 | Lakshadweep Administration | The UT of Lakshadweep is free from liquor and it has been declared as Prohibited area under Lakshadweep Prohibition Regulation, 1979 and carrying of liquor into islands is an offence under the above Regulation and Rules. |
| 5 | Manipur | The State has been declared as “Dry State” and prohibition is in forced since 1991. |
| 6 | Nagaland | Prohibition is in force since 1989 |

(b) As informed by the Narcotics Control Bureau (NCB), foreign nationals have been arrested in drug trafficking cases. In 2016 (till 31.10.2016) various enforcement agencies have registered 21,834 cases under the Narcotic Drugs and Psychotropic Substances Act (NDPS Act) leading to the arrest of 25,982 offenders including foreigners. During 2016, as many as 28,067 persons have been prosecuted under the NDPS Act, of which 22,667 were convicted. Details of Foreign Nationals arrested in drug trafficking during the year 2015 and 2016 (upto October) are placed at Annexure-I.

(c) As per the Report received from NCB, various Drug Law Enforcement Agencies have made drugs seizures from all the States of the Country. State-wise details of various drugs seized in year 2015 and 2016 (upto October) are placed as Annexure-II.

(d) & (e) The Ministry implements a “Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drug) Abuse” under which financial assistance is provided to eligible Non-Governmental Organizations, Panchayati Raj Institutions, Urban Local Bodies etc. for, inter-alia, running and maintenance of Integrated Rehabilitation Centres for Addicts (IRCA), Regional Resource Training Centres (RRTC), Awareness-cum-De-addiction Camps etc.

The number of de-addiction centres likely to be established in a State/UT depends on the number of proposals received from the State Government/UT Administration. As per the existing guidelines of the Scheme, the proposal for new projects recommended through online portal of this Ministry by the State Governments/UT Administrations are placed before the Screening Committee constituted in the Ministry for consideration. The Committee considers the proposal of those de-addiction centres which are in existence for the last three years vis-à-vis their expenditure on de-addiction activities, their Memorandum of Association etc. Other parameters, inter-alia, include ensuring equal geographical spread and Centres mainly concentrating on de-addiction activities etc. Cases complete in all respects as per norms of the Scheme are recommended for consideration of Grant-in-aid.

Grant in aid released to the NGOs under the Scheme of Assistance for Prevention of Alcoholism and Substance (Drug) Abuse state-wise during the last three years and current year is placed at Annexure-III.

Annexure-I (As referred in part (b) of Lok Sabha Starred Question No. *184 for answer on 29.11.2016)

DETAILS OF FOREIGN NATIONALS ARRESTED DURING 2015 – 2016 (Prov)
(upto October, 2016)

| S.NO. | NATIONALITY | PERSONS ARRESTED | |
|-------|--------------------|------------------|------|
| | | 2015 | 2016 |
| 1. | AFGHANISTAN | 3 | 0 |
| 2. | AUSTRIA | 0 | 0 |
| 3. | AUSTRALIA | 0 | 0 |
| 4. | BAHRAIN | 1 | 0 |
| 5. | BANGLADESH | 0 | 1 |
| 6. | BELARUS | 0 | 0 |
| 7. | BENIN | 0 | 1 |
| 8. | BOTSWANA | 0 | 0 |
| 9. | BRAZIL | 2 | 1 |
| 10. | BHUTAN | 2 | 0 |
| 11. | BURUNDIAN | 1 | 0 |
| 12. | CANADA | 0 | 0 |
| 13. | CAMEROON | 0 | 0 |
| 14. | COLOMBIA | 1 | 0 |
| 15. | CONGO | 0 | 0 |
| 16. | COSTA RICA | 0 | 1 |
| 17. | COTE D'LOVIRE | 0 | 0 |
| 18. | FINLAND | 0 | 0 |
| 19. | FRANCE | 0 | 0 |
| 20. | GAMBIA | 0 | 0 |
| 21. | GERMANY | 0 | 0 |
| 22. | GHANA | 2 | 1 |
| 23. | GREECE | 0 | 0 |
| 24. | GUINE BISSAU | 0 | 0 |
| 25. | HOLLAND/NETHERLAND | 0 | 0 |
| 26. | IVORY COAST | 1 | 0 |
| 27. | IRAN | 1 | 1 |
| 28. | ISRAEL | 1 | 0 |
| 29. | INDONESIA | 0 | 0 |
| 30. | ITALY | 2 | 2 |
| 31. | JAPAN | 0 | 0 |
| 32. | KENYA | 0 | 1 |
| 33. | KOREA | 2 | 0 |
| 34. | LIBERIA | 0 | 0 |
| 35. | LESOTHO | 0 | 0 |
| 36. | MALI | 0 | 0 |
| 37. | MALAWI | 1 | 0 |
| 38. | MALAYSIA | 0 | 2 |
| 39. | MALDIVES | 0 | 0 |
| 40. | MOZAMBIQUE | 0 | 0 |
| 41. | MYANMAR | 19 | 8 |
| 42. | NAMIBIA | 0 | 2 |
| 43. | NAURU | 0 | 0 |

| | | | |
|-----|----------------|------------|------------|
| 44. | NEPAL | 58 | 76 |
| 45. | NEW ZEALAND | 0 | 0 |
| 46. | NIGER | 0 | 0 |
| 47. | NIGERIA | 81 | 46 |
| 48. | NORWAY | 0 | 0 |
| 49. | PAKISTAN | 9 | 0 |
| 50. | PARAGUAY | 1 | 0 |
| 51. | PERU | 1 | 0 |
| 52. | PHILIPPINES | 1 | 0 |
| 53. | POLLAND | 0 | 0 |
| 54. | POTUGAL | 0 | 0 |
| 55. | RUSSIA | 0 | 0 |
| 56. | SEIRRA LIONE | 0 | 0 |
| 57. | SLOVENIAN | 1 | 0 |
| 58. | SINGAPORE | 0 | 0 |
| 59. | SPAIN | 1 | 0 |
| 60. | SRI LANKA | 1 | 0 |
| 61. | SOUTH AFRICA | 16 | 5 |
| 62. | SUDAN | 2 | 0 |
| 63. | SWITZERLAND | 0 | 0 |
| 64. | SWEDAN | 0 | 0 |
| 65. | TAIWAN | 0 | 0 |
| 66. | TANZANIA | 3 | 1 |
| 67. | THAILAND | 0 | 0 |
| 68. | TURKEY | 0 | 0 |
| 69. | UKRAIN | 1 | 0 |
| 70. | UGANDA | 0 | 1 |
| 71. | UNITED KINGDOM | 0 | 0 |
| 72. | USA | 0 | 0 |
| 73. | VIET NAM | 0 | 0 |
| 74. | WEST AFRICA | 1 | 0 |
| 75. | ZAMBIA | 1 | 2 |
| 76. | ZIMBABWE | 4 | 1 |
| | TOTAL | 221 | 153 |

Annexure-II ((As referred in part (c) of Lok Sabha Starred Question No. *184 for answer on 29.11.2016))

**State-wise Seizures of various drugs for the year of 2015
(Qty. in Kg)**

| | ATS | COCAINE | EPHEDRIN E/PSEUDO EPHEDRIN E | GANJA | HASHISH | HEROIN | KETAMINE | MEPHE DRONE | METHAQ UALONE | OPIUM | OTHER MANUFAC- TURED DRUGS | OTHER PSYCHOT RO PIC SUBSTAN CES | SYRUP (no. of bottles) | POPPY HUSK &POPPY STRAW |
|-------------------|---------------|---------------|---------------------------------------|------------------|----------------|-----------------|---------------|-----------------|------------------|-----------------|-------------------------------------|--|------------------------------|----------------------------------|
| ANDAMAN & NICQBAR | 0 | 0.00 | 0 | 26.44 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 392 | 0 |
| ANDHRA PRADESH | 0 | 0.79 | 20 | 0.00 | 0.00 | 1.06 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0 | 0 |
| ARUNACHAL PRADESH | 0 | 0.00 | 0 | 894.24 | 0.00 | 0.23 | 0.00 | 0.00 | 0.00 | 8.78 | 0.00 | 0.00 | 0 | 0.03 |
| ASSAM | 0 | 0.00 | 0 | 1085.33 | 0.00 | 7.38 | 0.00 | 0.00 | 0.00 | 21.27 | 0.00 | 1.00 | 63924 | 0 |
| BIHAR | 0 | 0.00 | 0 | 14.37 | 0.00 | 1.12 | 0.00 | 0.00 | 0.00 | 1.97 | 0.00 | 0.00 | 58580 | 0 |
| CHANDIGARH | 0 | 0.00 | 0 | 53.40 | 10.76 | 0.80 | 0.00 | 0.00 | 0.00 | 39.10 | 0.00 | 0.00 | 0 | 25.41 |
| CHHATTISGARM | 0 | 0.00 | 0 | 6074.98 | 0.00 | 2.52 | 0.00 | 0.00 | 0.00 | 12.21 | 0.00 | 0.00 | 0 | 74.45 |
| DADAR & NAGAR | 0 | 0.00 | 0 | 18.66 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0 | 0 |
| GOA | 0.07 | 0.24 | 0 | 107.12 | 293.79 | 87.00 | 0.00 | 0.06 | 0.00 | 0.00 | 0.00 | 0.00 | 0 | 0 |
| GUJARAT | 0 | 0.00 | 0 | 1867.42 | 13.89 | 0.00 | 0.00 | 0.00 | 0.00 | 2.75 | 13.61 | 26.86 | 25 | 322.24 |
| HARYANA | 0 | 0.23 | 0 | 473.11 | 727.98 | 155.92 | 0.00 | 0.00 | 0.00 | 184.85 | 13.78 | 0.00 | 0 | 11633.51 |
| HIMMACHAL PRADESH | 0 | 0.01 | 0 | 0.54 | 406.27 | 0.64 | 0.00 | 0.00 | 0.00 | 4.12 | 0.94 | 0.00 | 5597 | 2558.86 |
| JAMMU & KASHMIR | 0 | 1.44 | 0 | 114.03 | 155.45 | 72.07 | 0.00 | 0.00 | 0.00 | 2.11 | 0.00 | 0.11 | 11155 | 3571.24 |
| JHARKHAND | 0 | 0.00 | 0 | 1203.53 | 0.00 | 3.63 | 0.00 | 0.00 | 0.00 | 46.60 | 0.00 | 0.00 | 0 | 1650 |
| KARNATAKA | 0 | 7.19 | 0 | 2472.75 | 15.19 | 3.22 | 24.80 | 0.00 | 0.00 | 8.55 | 33.68 | 0.00 | 0 | 0 |
| KERALA | 0 | 0.01 | 0 | 810.55 | 96.80 | 3.20 | 0.00 | 0.00 | 0.00 | 0.01 | 1104.68 | 0.00 | 0 | 0 |
| MADHAYA PRADESH | 0 | 0.00 | 24.84 | 5373.94 | 5.21 | 8.56 | 0.00 | 0.00 | 0.00 | 85.65 | 3541.00 | 0.00 | 53734 | 16501.73 |
| MAHARASHTRA | 6.31 | 62.01 | 1.99 | 4147.08 | 31.78 | 235.61 | 43.70 | 142.31 | 2.68 | 271.75 | 1.29 | 0.00 | 640 | 0 |
| MANIPUR | 0.01 | 0.00 | 0 | 4745.23 | 0.00 | 4.18 | 0.00 | 0.00 | 0.00 | 39.10 | 0.06 | 7.27 | 3020 | 0 |
| MEGHALAYA | 0 | 0.00 | 0 | 3.20 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 22514 | 0 |
| MIZORAM | 14.95 | 0.00 | 266 | 525.42 | 0.00 | 5.59 | 0.00 | 0.00 | 0.00 | 0.35 | 0.00 | 0.00 | 12 | 0 |
| NAGALAND | 0 | 0.00 | 0 | 6957.00 | 0.00 | 4.60 | 0.00 | 0.00 | 0.00 | 9.50 | 0.00 | 0.00 | 200 | 0 |
| NEW DELHI | 136.82 | 20.87 | 514 | 5389.87 | 421.48 | 98.47 | 140.84 | 1125.5 7 | 80.51 | 50.21 | 20.00 | 223.64 | 395 | 528.1 |
| ORISSA | 0 | 0.00 | 0 | 19219.77 | 0.00 | 0.02 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 3248 | 0 |
| PUNJAB | 0 | 0.00 | 0 | 881.60 | 78.66 | 601.88 | 0.00 | 0.00 | 4.79 | 420.88 | 10.11 | 748.43 | 14145 | 36052.42 |
| RAJASTHAN | 0 | 0.15 | 0 | 5066.25 | 35.56 | 45.39 | 0.00 | 0.00 | 0.26 | 409.98 | 0.00 | 0.00 | 60 | 51712.48 |
| TAMIL NADU | 8.13 | 3.70 | 0 | 0.00 | 2.00 | 0.00 | 2.28 | 0.00 | 1.55 | 0.00 | 7.22 | 0.00 | 9 | 0 |
| TRIPURA | 0 | 0.00 | 0 | 460.70 | 53.00 | 0.05 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 132235 | 0 |
| UTTAR PRADESH | 0 | 1.65 | 0 | 10516.49 | 899.24 | 20.34 | 0.00 | 0.00 | 0.00 | 15.32 | 0.00 | 298.40 | 0 | 2756.83 |
| UTTARAKHAND | 0 | 0.00 | 0 | 113.89 | 90.74 | 0.76 | 0.00 | 0.00 | 0.00 | 16.90 | 0.00 | 0.00 | 0 | 1120.11 |
| WEST BENGAL | 0 | 14.88 | 0 | 15785.88 | 12.93 | 50.79 | 0.00 | 0.00 | 0.00 | 34.79 | 0.00 | 0.00 | 20933 | 5938.85 |
| Total | 166.29 | 113.15 | 826.83 | 94403.0 3 | 3350.73 | 1416.0 1 | 211.61 | 1267.9 4 | 89.78 | 1686.7 4 | 4746.37 | 1305.70 | 390818 | 134446.3 |

State-wise Seizures of various drugs for the year 2016 (Upto October)
(Qty. in Kg)

| | ATS | COCAINE | EPHEDRIN E/ PSEUDO EPHEDRINE | GANJA | HASHISH | HEROIN | KETAMIN E | METHAQU ALONE | OPIUM | OTHER MANUFAC TURED DRUGS | PHENSIDY L (IN NOS.) | POPPY HUSK & POPPY STRAW | All type of tablets & Injection |
|-------------------|----------------|--------------|---------------------------------------|-----------------|----------------|----------------|--------------|------------------|---------------|------------------------------------|-------------------------|-----------------------------------|--|
| ANDAMAN & NICOBAR | 0 | 0 | 0 | 14.25 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| ANDHRA PRADESH | 240.19 | 0 | 0 | 1448.90 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| ARUNACHAL PRADESH | 0 | 0 | 0 | 2596.15 | 0 | 0.14 | 0 | 0 | 1.04 | 0 | 0 | 0 | 0 |
| ASSAM | 0 | 0.11 | 0 | 4065.05 | 0 | 3.41 | 0 | 0 | 145.97 | 0 | 85795 | 4 | 0 |
| BIHAR | 0 | 0 | 0 | 383 | 31.50 | 0 | 0 | 0 | 8.23 | 0 | 5200 | 116.20 | 2880 |
| CHANDIGARH | 0.48 | 0 | 0 | 47.63 | 21.50 | 24 | 0 | 0 | 19.82 | 0 | 0 | 649.78 | 519 |
| CHHATTISGARH | 0 | 0 | 0 | 7591.89 | 100 | 0.07 | 0 | 0 | 26.80 | 0 | 0 | 63 | 2737 |
| GOA | 0 | 0.14 | 0 | 39.33 | 5.78 | 0 | 0 | 0 | 3.70 | 0 | 0 | 0 | 0 |
| GUJARAT | 1419.05 | 0 | 0 | 3146.97 | 26.39 | 3.88 | 0 | 0 | 0 | 0 | 0 | 5796.57 | 0 |
| HARYANA | 0 | 0.50 | 0 | 1868.38 | 212.98 | 647.65 | 0 | 0 | 159.67 | 0.17 | 0 | 4350.12 | 0 |
| HIMMACHAL PRADESH | 0 | 0 | 0 | 85.91 | 312.96 | 0.85 | 0 | 0 | 25.52 | 0 | 0 | 565.33 | 471 |
| JAMMU & KASHMIR | 0 | 0 | 0 | 89.23 | 73.90 | 164.60 | 3.60 | 0 | 8.61 | 0 | 0 | 2485.08 | 367 |
| JHARKHAND | 0 | 0 | 0 | 1071.22 | 0 | 0.10 | 0 | 0 | 54.05 | 0 | 0 | 1398.77 | 0 |
| KARNATAKA | 0.92 | 2.42 | 20 | 1384.05 | 0.28 | 251.87 | 23.85 | 0 | 1.46 | 0 | 0 | 0 | 0 |
| KERALA | 0 | 0 | 0 | 3837.63 | 12.31 | 0.48 | 0 | 0 | 0.03 | 1.33 | 0 | 0 | 18 |
| MADHYA PRADESH | 0 | 0 | 0 | 5716.07 | 4.36 | 17.94 | 0 | 0 | 103.74 | 394 | 0 | 14036.62 | 353339 |
| MAHARASHTRA | 2.16 | 2.42 | 44503 | 5363.75 | 102.02 | 6.62 | 0.09 | 553.13 | 3.90 | 2052 | 0 | 0 | 0 |
| MANIPUR | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 25 | 0 | 0 | 0 | 0 |
| MEGHALAYA | 0 | 0 | 0 | 363.29 | 0 | 0.03 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| MIZORAM | 0 | 0 | 23.85 | 147.88 | 0 | 4.20 | 0 | 0 | 3.40 | 0 | 0 | 0 | 19843 |
| NAGALAND | 0 | 0 | 0 | 8293.50 | 0 | 1.05 | 0 | 0 | 22.50 | 0 | 0 | 0 | 0 |
| NEW DELHI | 0.79 | 7.28 | 403.09 | 10771.94 | 243.29 | 67.70 | 12.97 | 23519.21 | 190.86 | 0 | 40150 | 0 | 0 |
| ORISSA | 0 | 0 | 0 | 9928.95 | 0 | 0.03 | 0 | 0 | 0.39 | 100.90 | 0 | 0 | 0 |
| PUNJAB | 0 | 0 | 0 | 130.05 | 59.86 | 171.76 | 0 | 0 | 104.82 | 0 | 0 | 12320.46 | 12813 |
| RAJASTHAN | 0 | 0.02 | 0 | 2838.90 | 30.21 | 26.75 | 0 | 0 | 366.04 | 5.80 | 0 | 43124.09 | 0 |
| TAMIL NADU | 4.07 | 3.69 | 10.26 | 2768.56 | 0 | 2.33 | 25.55 | 0 | 0 | 0 | 0 | 0 | 250 |
| UTTAR PRADESH | 0 | 3 | 0 | 7470.64 | 637.16 | 31.31 | 0 | 0 | 109.84 | 0 | 0 | 6940.87 | 234 |
| UTTARANCHAL | 0 | 0 | 0 | 416.75 | 94.33 | 2.21 | 0 | 0 | 14.24 | 0 | 0 | 198.76 | 4889 |
| WEST BENGAL | 0 | 0.28 | 0 | 11325.57 | 25 | 25.72 | 0 | 3.84 | 79.97 | 0 | 182068 | 7457.29 | 0 |
| Total | 1667.66 | 19.87 | 44960.2 | 93205.44 | 1993.83 | 1454.73 | 66.06 | 24076.18 | 1479.6 | 2554.20 | 313213 | 99506.9 | 398360 |

Annexure III(as referred in part (e) of Lok Sabha Starred Question No. *184 for answer on 29.11.2016)

Name of the Bureau: Social Defence**Name of the Scheme: CENTRAL SECTOR SCHEME OF ASSISTANCE FOR PREVENTION OF ALCOHOLISM AND SUBSTANCE (DRUG) ABUSE****State-wise release of funds during the last three years i.e. from 2013-14 to 2015-16& for the Current year 2016-17 (as on 15.11.2016)****(Rs. in lakhs)**

| Sl. No. | Name of the State/ UT | No. of projects assisted | Amount Released | No. of Beneficiaries | No. of projects assisted | Amount Released | No. of Beneficiaries | No. of projects assisted | Amount Released | No. of Beneficiaries | No. of projects assisted | Amount Released | No. of Beneficiaries |
|---------|-----------------------|--------------------------|-----------------|----------------------|--------------------------|-----------------|----------------------|--------------------------|-----------------|----------------------|--------------------------|-----------------|----------------------|
| | | | | | | | | | | | | | |
| 1 | Andhra Pradesh | 17 | 165.42 | 6273 | 7 | 60.42 | 2583 | 11 | 68.13 | 2583 | 10 | 86.63 | 3321 |
| 2 | Bihar | 12 | 131.19 | 4428 | 8 | 67.00 | 2952 | 12 | 77.16 | 3690 | 8 | 90.88 | 1476 |
| 3 | Chhattisgarh | 1 | 3.93 | 369 | 2 | 30.64 | 738 | 2 | 16.67 | 738 | 1 | 7.88 | 369 |
| 4 | Goa | 0 | 0.00 | 0 | 0 | 0 | 0 | 0 | 0.00 | 0 | 0 | 0 | 0 |
| 5 | Gujarat | 5 | 38.39 | 1845 | 7 | 36.00 | 2583 | 4 | 26.13 | 1476 | 5 | 43.84 | 1107 |
| 6 | Haryana | 8 | 65.64 | 2952 | 7 | 35.31 | 2583 | 12 | 85.31 | 4428 | 3 | 33.58 | 1107 |
| 7 | Himachal Pradesh | 2 | 22.28 | 738 | 3 | 23.95 | 1107 | 2 | 24.96 | 738 | 1 | 9.24 | 369 |
| 8 | Jammu & Kashmir | 0 | 0.00 | 0 | 1 | 23.00 | 369 | 1 | 4.97 | 369 | 0 | 0 | 0 |
| 9 | Jharkhand | 1 | 6.91 | 369 | 1 | 8.50 | 369 | 0 | 0.00 | 0 | 1 | 3.90 | 369 |
| 10 | Karnataka | 14 | 118.84 | 5166 | 28 | 227.38 | 10332 | 33 | 265.87 | 11070 | 19 | 277.42 | 6273 |
| 11 | Kerala | 17 | 130.69 | 6273 | 21 | 215.91 | 7749 | 20 | 162.84 | 5904 | 16 | 128.68 | 4059 |
| 12 | Madhya Pradesh | 11 | 107.06 | 4059 | 13 | 116.00 | 4797 | 12 | 146.12 | 6273 | 7 | 61.26 | 1107 |
| 13 | Maharashtra | 47 | 417.19 | 17343 | 43 | 378.85 | 15867 | 87 | 707.78 | 29520 | 30 | 310.28 | 5535 |
| 14 | Orissa | 29 | 296.89 | 10701 | 26 | 227.50 | 9594 | 48 | 386.18 | 14022 | 22 | 248.39 | 3690 |
| 15 | Punjab | 4 | 31.61 | 1476 | 8 | 53.00 | 2952 | 34 | 169.89 | 14760 | 4 | 36.62 | 1476 |
| 16 | Rajasthan | 16 | 159.46 | 5904 | 9 | 84.33 | 3321 | 17 | 176.38 | 5535 | 3 | 33.60 | 1107 |
| 17 | Tamil Nadu | 12 | 107.12 | 4428 | 24 | 203.00 | 8856 | 31 | 234.64 | 9594 | 15 | 116.32 | 4059 |
| 18 | Telangana | 0 | 0.00 | 0 | 5 | 38.65 | 1845 | 7 | 29.80 | 2583 | 5 | 38.70 | 1845 |
| 19 | Uttar Pradesh | 19 | 207.36 | 7011 | 20 | 194.00 | 7380 | 21 | 130.05 | 5535 | 13 | 141.72 | 1845 |
| 20 | Uttarakhand | 3 | 33.78 | 1107 | 2 | 17.00 | 738 | 3 | 21.08 | 1107 | 2 | 21.03 | 738 |
| 21 | West Bengal | 11 | 130.00 | 4059 | 10 | 92.56 | 3690 | 13 | 87.23 | 4428 | 5 | 44.61 | 738 |
| 22 | A&N islands | 0 | 0.00 | 0 | 0 | 0 | 0 | 0 | 0.00 | 0 | 0 | 0 | 0 |
| 23 | Chandigarh | 0 | 0.00 | 0 | 0 | 0 | 0 | 0 | 0.00 | 0 | 0 | 0 | 0 |
| 24 | D&N Haveli | 0 | 0.00 | 0 | 0 | 0 | 0 | 0 | 0.00 | 0 | 0 | 0 | 0 |
| 25 | Delhi | 6 | 76.59 | 2214 | 6 | 360.32 | 2214 | 8 | 206.78 | 1107 | 8 | 111.22 | 2583 |
| 26 | Daman & Diu | 0 | 0.00 | 0 | 0 | 0 | 0 | 0 | 0.00 | 0 | 0 | 0 | 0 |
| 27 | Lakshadweep | 0 | 0.00 | 0 | 0 | 0 | 0 | 0 | 0.00 | 0 | 0 | 0 | 0 |
| 28 | Puducherry | 0 | 0.00 | 0 | 0 | 0 | 0 | 1 | 1.35 | 369 | 1 | 2.02 | 369 |
| | Total (ROC) | 235 | 2250.35 | 86715 | 251 | 2493.32 | 92619 | 379 | 3029.32 | 125829 | 179 | 1847.82 | 43542 |

| | | | | | | | | | | | | | |
|---|-----------------------|------------|----------------|-------|------------|----------------|--------|------------|----------------|---------------|------------|----------------|--------------|
| 1 | Arunachal Pr. | 1 | 19.90 | 369 | 0 | 0 | 0 | 0 | 0.00 | 0 | 0 | 0 | 0 |
| 2 | Assam | 7 | 64.35 | 2583 | 16 | 183.53 | 5904 | 10 | 98.79 | 3690 | 9 | 49.30 | 1845 |
| 3 | Manipur | 13 | 95.88 | 4797 | 17 | 292.31 | 6273 | 18 | 313.71 | 8856 | 12 | 182.37 | 1845 |
| 4 | Meghalaya | 2 | 16.77 | 738 | 1 | 4.8 | 369 | 1 | 6.87 | 369 | 0 | 0 | 0 |
| 5 | Mizoram | 8 | 80.22 | 2952 | 4 | 51.22 | 1476 | 8 | 116.54 | 4797 | 3 | 21.04 | 738 |
| 6 | Nagaland | 1 | 3.48 | 369 | 5 | 38.87 | 1845 | 4 | 40.46 | 2214 | 4 | 18.16 | 1107 |
| 7 | Tripura | 0 | 0.00 | 0 | 0 | 0 | 0 | 0 | 0.00 | 0 | 0 | 0 | 0 |
| 8 | Sikkim | 1 | 9.95 | 369 | 1 | 9.95 | 369 | 1 | 9.31 | 369 | 0 | 0 | 0 |
| | Total (NE) | 33 | 290.55 | 12177 | 44 | 580.68 | 16236 | 42 | 585.68 | 20295 | 28 | 270.87 | 5535 |
| | Total (ROC+NE) | 268 | 2540.90 | 98892 | 295 | 3074.00 | 108855 | 421 | 3615.00 | 146124 | 207 | 2118.69 | 49077 |